

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:905
ANSWERED ON:17.08.2007
FREEZING OF DEMAT ACCOUNTS
Scindia Shri Jyotiraditya Madhavrao

Will the Minister of FINANCE be pleased to state:

- (a) whether the National Securities Depositories Ltd., and the Central Depositories Services (India) Limited have frozen lakhs of demat accounts after the regulator Securities and Exchange Board of India (SEBI) made it compulsory to submit Permanent Account Numbers (PAN) for trading in Stock Markets;
- (b) if so, the details of accounts so frozen and the amount of money involved therein; and
- (c) the steps taken thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL)

(a) Yes, Sir.

(b) The details as on 9th August, 2007 are as under:

Account Details	CDSL	NSDL
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No. of demat accounts frozen	4,26,363	20,95,179
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No. of demat accounts with nil holding	2,73,021	11,72,090
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No. of demat accounts with holdings	1,53,342	9,23,089
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Value of holdings as on (Rs. crore)	15,020.08	85,237.51
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(c) The Depositories are taking various measures to create awareness among investors about PAN being compulsory for all demat account holders and following up with depository participants and /or account holders to seek compliance with the requirement of PAN.